

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 17.11.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 85 of 2021	Tijaria Polypipes Ltd. Vs. Kevadiya Construction Pvt. Ltd.	Susshil Daga	Arpit R. Singhvi Ranu Purohit
2.	Comp. App. (AT) (Ins) No. 256 of 2021	Henan Boom Gelatin Co. Ltd. Vs. Sunil healthcare Ltd.	Nandini Sharma	Sadapurna Mukherjee

### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
4.	Comp. App. (AT) (Ins) No. 928 of 2021	Mahadev Prasad Jhavar Vs. Agarwal Polysacks Ltd. & Anr.	Yash Sharma	

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